

NATIONAL COMPANY LAW TRIBUNAL

DAILY WISE OBJECTION LIST DATED 07.12.2022 to 09.12.2022

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	MATTER NAME	SECTION	DATE OF SCRUTINY	COMMENTS	FILED BY
1	26/05/2022	Company Petition IB (IBC)	710102042162022		STATE BANK OF INDIA VS BAHRUDEEN NOORUL AMEEN MAHDOOM BAVA	Section 95(1)	9/12/2022	volume wise index missed, page:217-272, 375-376, not clear, exemption application not allowed 476-481, etc	Arjun Harkauli
2	30/08/2022	Company Appeal(Companies Act)	710102070732022		STATE BANK OF INDIA VS BAHRUDEEN NOORUL AMEEN MAHDOOM BAVA	Sec 252 (1)	7/12/2022	pgs not clear 118,119,112,123,145, make one pdf after that upload the petition and remove extra documents(Come to the registry with hard copy), master index missed, volume 1 missed	SHARAD
3	1/9/2022	CP(AA) Merger and Amalgamation(Companies Act)	710102071592022		DIGITAL HUB INDIA PRIVATE LIMITED VS BAHRUDEEN NOORUL AMEEN MAHDOOM BAVA	Sec. 230-232 - Second Motion	7/12/2022	Pgs not clear 247 to 249,259 to 262,613, double serial no 768 to 789	Sujoy
4	22/09/2022	Company Petition (Companies Act)	710102077962022		RAJASTHAN RAJYA VIDYUT KARMACHARI SUPERANNUATION FUND TRUST VS RELIGARE FINVEST LIMITED	Sec. 71(10)	7/12/2022	MoA &&& AoA missed of respondent (kindly contact to registry)	ANKIT
5	30/09/2022	Company Petition IB (IBC)	710102080622022		A AND R ENTERPRISE PRIVATE LIMITED VS TGB REALCON PRIVATE LIMITED	IBC under Sec 7	7/12/2022	irp registration certificate missed, master data of corporate debtor missed, etc	Suvesh Kumar
6	22/09/2022	Company Petition (Companies Act)	710102077632022		RAJASTHAN RAJYA VIDYUT KARMACHARI GRATUITY FUND TRUST VS RELIGARE FINVEST LIMITED	Sec. 71(10)	7/12/2022	Wrong MoA &&& AoA annex according to memo of parties	ANKIT
7	14/10/2022	Company Petition (Companies Act)	710102084962022		AMBICA ENCLAVE PRIVATE LIMITED VS MINISTRY OF CORPORATE AFFAIRS	Sec. 213	7/12/2022	Annex MoA and AoA of respondent no 4, mentioned pg no on English typed copy, (Wrong MoA &&& AoA annex according to memo of parties)	ALOK
8	18/10/2022	Contempt Petition (IBC)	710102086842022		MARS INFRA ENGINEERING PRIVATE LIMITED VS MUNICIPAL CORPORATION FARIDABAD THROUGH SENIOR TOWN PLANNER	Rule 11 of NCLT, 2016	7/12/2022	page not clear 34,35	RAKESH KUMAR

9	2/11/2022	Contempt Petition (IBC)	710102090242022		RAKESH KUMAR JAIN VS MUNICIPAL CORPORATION FARIDABAD THROUGH SENIOR TOWN PLANNER	Application under any other provisions- IBC	9/12/2022	main section is rule -11 of nclt rules all other section need to read with brief synopsis and list of date and events missed pagination not done on vakalatnama need to true copy on every pages court fee and welfare missed in vakalatnama	MOHIT NANDWANI
10	16/11/2022	Intervention Petition (IBC)	710102094622022		DAYANAND VS GANGA RAM AGARWAL	Sec 60(5)	9/12/2022	wrong section technically, list of dates and events missed, advocate sign missed on every vakalatnama, etc	RAGHAV CHADHA
11	23/11/2022	Company Petition IB (IBC)	710102097032022		CANARA BANK VS CREATIVE LOOMS AND CRAFTS PRIVATE LIMITED	IBC under Sec 7	8/12/2022	irp registration certificate missed, only	HITESH SACHAR
12	22/11/2022	Company Petition IB (IBC)	710102096632022		DAYANAND VS UNION BANK OF INDIA AND ORS.	Section 94(1)	9/12/2022	page:124-135 not clear, volume wise index missed, etc	Chaitanya Bansal
13	23/11/2022	Intervention Petition (IBC)	710102097052022		NISUS FINANCE & INVESTMENT MANAGER LLP VS PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	9/12/2022	643-653, not clear,	SHIKHIL
14	25/11/2022	Company Petition IB (IBC)	710102097702022		UNO MINDA LIMITED VS MR. ARVIND KUMAR JAIN	Section 95(1)	7/12/2022	page:212-234, 238-271, not clear, ,(font dim and small,) etc	Krishan Kumar
15	26/11/2022	Company Petition IB (IBC)	710102098122022		UNO MINDA LIMITED VS RAJEEV KUMAR JAIN	Section 95(1)	7/12/2022	page:212-234, 238-271, 330-354, not clear, (font dim and small,) etc	Krishan Kumar
16	25/11/2022	Company Petition IB (IBC)	710102097642022		UNO MINDA LIMITED VS MR. VIVEK KUMAR JAIN	Section 95(1)	7/12/2022	page:212-234, 238-271, 330-354, not clear, (font dim and small,) 25rs advocate welfare missed, etc	Krishan Kumar
17	29/11/2022	CP(AA) Merger and Amalgamation(Companies Act)	710102098812022		ERICSSON INDIA PRIVATE LIMITED VS ERICSSON INDIA GLOBAL SERVICES PRIVATE LIMITED	Rule 11 of NCLT	8/12/2022	memo party missing and case type wrong	RAGHAV CHADHA
18	29/11/2022	Company Petition IB (IBC)	710102098822022		THE BANK OF BARODA LIMITED VS M/S ULTIMATE INFOVISION PVT. LTD	IBC under Sec 7	9/12/2022	master data of corporate debtor missed,	ANUP KUMAR
19	29/11/2022	Company Petition IB (IBC)	710102099092022		STATE BANK OF INDIA VS JOGINDER SINGH	Section 95(1)	7/12/2022	page:402, 404, 406, 408, not clear page 425 missed, etc	SIDDHARTH SANGAL
20	30/11/2022	Company Petition IB (IBC)	710102099212022		ASREC INDIA LTD VS SHREE INDUSTRIES LIMITED	IBC under Sec 7	7/12/2022	multiple document uploaded(delete old document and upload petition in volume wise (150 page per volume with volume wise index),contact to registry, etc	Chandni

21	29/11/2022	Company Petition IB (IBC)	710102099022022		STATE BANK OF INDIA VS KAWALJIT SINGH	Section 95(1)	7/12/2022	page:164, 358, 403, 405, 407, not clear etc	SIDDHARTH SANGAL
22	29/11/2022	Company Petition IB (IBC)	710102099102022		STATE BANK OF INDIA VS SMT RANJIT KAUR	Section 95(1)	7/12/2022	404, 406, 408, not clear etc	SIDDHARTH SANGAL
23	29/11/2022	Company Petition IB (IBC)	710102099112022		STATE BANK OF INDIA VS SURJEET SINGH	Section 95(1)	7/12/2022	page: 403, 405, 407, not clear etc	SIDDHARTH SANGAL
24	29/11/2022	Company Petition IB (IBC)	710102099082022		STATE BANK OF INDIA VS PARVINDER SINGH	Section 95(1)	7/12/2022	page: 413, 415, 417, not clear etc	SIDDHARTH SANGAL
25	29/11/2022	Company Petition IB (IBC)	710102099042022		STATE BANK OF INDIA VS SMT UPKAR KAUR	Section 95(1)	7/12/2022	page:163, 404, 406, 408, not clear page 425 missed, etc	SIDDHARTH SANGAL
26	30/11/2022	Company Appeal(Companies Act)	710102099352022		STATE BANK OF INDIA VS SMT UPKAR KAUR	Sec 252 (1)	8/12/2022	Pgs not clear 29,30,32 to 43	MANISH
27	30/11/2022	CP(AA) Merger and Amalgamation(Companies Act)	710102099322022		LUCIDEUS TECH PRIVATE LIMITED VS SMT UPKAR KAUR	Sec. 230-232 - Second Motion	9/12/2022	Small font 107,109,111,128,135,137,139	Abhishek Nahta
28	1/12/2022	Company Petition IB (IBC)	710102099582022		ABHILAV GUPTA VS SMT UPKAR KAUR	Section 94(1)	7/12/2022	multiple petition uploaded, estamp paper missed with page 36 affidavit, page:58-61, 63-66, 91, not clear, etc	Deepak Sharma
29	2/12/2022	Company Petition IB (IBC)	710102099992022		THE BANK OF BARODA LIMITED VS NAVIN RAHEJA	Section 95(1)	8/12/2022	page:440-449, missed, page:105 and remove double page numbering on evert pages of annexures, etc	NAMRATA RANGA
30	2/12/2022	Company Petition (Companies Act)	710102099962022		VAISHNO BUILDTECH PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	8/12/2022	Wrong case type select, pg no missed in master index and council sign missed, sign missed in every pgs of petition,pgs in hindi, no pagination in annexures, supporting and e stamp missed, roc &&& income tax advance service missed	AMAN
31	1/12/2022	Company Petition IB (IBC)	710102099742022		STATE BANK OF INDIA VS AMIT KUMAR GUPTA	Section 95(1)	7/12/2022	master index missed, page:76-92, 312, not clear, 15rs advocate welfare and 2rs court fee missed, etc	Jai Mohan
32	1/12/2022	Company Petition IB (IBC)	710102099702022		ABHISHEK GUPTA VS AMIT KUMAR GUPTA	Section 94(1)	7/12/2022	multiple petition uploaded, estamp paper missed with page 39 affidavit, page:102 not clear, etc	Deepak Sharma
33	2/12/2022	Contempt Petition (IBC)	710102100012022		MRS. JYOTI BHATIA AND ANR. VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL OF ABW INFRASTRUCTURE LIMITED	Application under any other provisions- IBC	8/12/2022	Main Case Wrong in PDF and Section Wrong According your PDF	aditya gauri

34	1/12/2022	CP(AA) Merger and Amalgamation(Companies Act)	710102099732022		AMARYLLIS CLOTHING PRIVATE LIMITED VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL OF ABW INFRASTRUCTURE LIMITED	Sec. 230-232 - Second Motion	8/12/2022	Master index missed in 1st volume,vakaltnama missed	AVINASH
35	2/12/2022	Company Petition (Companies Act)	710102099922022		SRP TRADE AND EQUITY PRIVATE LIMITED VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL OF ABW INFRASTRUCTURE LIMITED	Sec. 59	8/12/2022	Wrong case type select,	Anand Mohan Mishra
36	2/12/2022	Company Petition (Companies Act)	710102100032022		SPARSH INDUSTRIES PRIVATE LIMITED VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL OF ABW INFRASTRUCTURE LIMITED	Sec. 441	8/12/2022	Mentioned serial no on upper right side in annexures, 50rs e stamp missed with Power attorney nclt form 12	ANKIT MISHRA
37	2/12/2022	Company Petition IB (IBC)	710102100042022		THE BANK OF BARODA LIMITED VS MRS. NIRMAL RAHEJA	Section 95(1)	8/12/2022	page:332-333 not clear, remove double page numbering on evert pages of annexures, etc	NAMRATA RANGA
38	2/12/2022	Company Petition IB (IBC)	710102100052022		EMPLOYEES ASSOCIATION OF CAMBATA AVIATION PVT. LTD. VS CAMBATA AVIATION PRIVATE LIMITED	IBC Under Sec 9	8/12/2022	multiple document uploaded (200page per volume with index) etc contact to registry, etc	Priti Shinde
39	2/12/2022	Company Appeal(Companies Act)	710102100022022		EMPLOYEES ASSOCIATION OF CAMBATA AVIATION PVT. LTD. VS CAMBATA AVIATION PRIVATE LIMITED	Sec 252 (3)	8/12/2022	Pgs not clear 33,510,511, small font 457,458,503	Bhupendra
40	6/12/2022	Company Petition IB (IBC)	710102100722022		CAPITAL TRADE LINKS LIMITED VS THUKRAL ELECTRIC BIKES PRIVATE LIMITED	IBC under Sec 7	9/12/2022	Company stamp on vakalatnama missing. Adopt one address of the law firm.	Pankaj
41	3/12/2022	Company Appeal(Companies Act)	710102100312022		CAPITAL TRADE LINKS LIMITED VS THUKRAL ELECTRIC BIKES PRIVATE LIMITED	Sec. 58(3),Sec. 59	8/12/2022	Pgs not clear 55,83 pgs in hindi 76,91,98,104,149,200,204, pg no 206 missed	Manisha
42	5/12/2022	Company Appeal(Companies Act)	710102100482022		CAPITAL TRADE LINKS LIMITED VS THUKRAL ELECTRIC BIKES PRIVATE LIMITED	Sec 252 (1) - By Government Body	9/12/2022	Wrong petition filed technically	PUNEET
43	8/10/2022	Interlocutory Application (I.B.C)	710102082672022	COMPANY PETITION IB (IBC)/1397(PB)2019	PRIYANKA GUPTA VS M/S INDIRAPURAM HABIBAT CENTRE PVT LTD	Sec 60(5)	7/12/2022	affidavit back date and main case not link and separate file APPLICATION FOR EXEMPTION	A.K ASSOCIATES law offices

44	27/10/2022	Restoration Application (IBC)	710102088592022	COMPANY PETITION IB (IBC)/615(ND)2020	T.J. COMMUNICATIONS PVT. LTD. VS M/S BAJAJ APPLIANCES LTD.	Rule 11 of NCLT, 2016	7/12/2022	DD NOT SUBMITTED	Amrendra Kumar Mehta
45	4/11/2022	Interlocutory Application (I.B.C)	710102091062022	COMPANY PETITION IB (IBC)/1096(PB)2018	AGARWAL COAL CORPORATION PRIVATE LIMITED VS MS. MAYA GUPTA IRP OF ACTION ISPAT AND POWER PVT LTD	Sec 60(5)	8/12/2022	memo party missing and vakalatnama missing and page number missing after 94 page in index	Praveen
46	9/11/2022	Interlocutory Application (I.B.C)	710102092412022	COMPANY PETITION IB (IBC)/3401(PB)2019	ANIL DUGAL VS GOPAL LAL BASER RP FOR M/S WIANAXX IMPEX PVT. LTD	Sec 60(5)	9/12/2022	Counsel details not correct and DD not deposited in NCLT.	Ayush Bhatia
47	15/11/2022	Interlocutory Application (I.B.C)	710102094422022	COMPANY PETITION IB (IBC)/1215(ND)2019	BRIGADIER RAJEEV VARMA VS TGB REALITY PVT. LTD.	Rule 11 of NCLT, 2016	7/12/2022	section wrong according your pdf memo party missed in index and in application sign missed in application	Dushyant
48	22/11/2022	Interlocutory Application (I.B.C)	710102096582022	COMPANY PETITION IB (IBC)/1096(PB)2018	AGARWAL FUEL CORPORATION PRIVATE LIMITED VS MS. MAYA GUPTA IRP OF ACTION ISPAT AND POWER PVT LTD	Sec 60(5)	8/12/2022	memo party not mention in index and double page numbering after 25 page and page number missing after 68 page in index and vakalatnama missing	Praveen
49	26/11/2022	Interlocutory Application (I.B.C)	710102098092022	COMPANY PETITION IB (IBC)/1680(ND)2019	INDIAN BANK VS M/S VHV BEVERAGES PRIVATE LIMITED	Sec 60(5)	8/12/2022	Section Wrong According your pdf	Amod
50	27/11/2022	Interlocutory Application (I.B.C)	710102098152022	COMPANY PETITION IB (IBC)/421(ND)2019	VIJENDER SHARMA VS M/S VHV BEVERAGES PRIVATE LIMITED	Rule 11 of NCLT, 2016	9/12/2022	main case wrong	VIJENDER SHARMA
51	29/11/2022	Interlocutory Application (I.B.C)	710102099032022	COMPANY PETITION IB (IBC)/532(PB)2017	DEEPIKA BHUGRA PRASAD LIQUIDATOR OF M/S KANIK ELECTRONICS PRIVATE LIMITED VS M/S VHV BEVERAGES PRIVATE LIMITED	Application under any other provisions- IBC	8/12/2022	Document Not Showing Technical Error	aditya gauri
52	28/11/2022	Interlocutory Application (I.B.C)	710102098442022	COMPANY PETITION IB (IBC)/24(PB)2018	GAIL INDIA LIMITED VS RAM RATAN KANOONGO RP OF SHAKTI BHOG FOODS LIMITED	Sec 60(5)	9/12/2022	DD not deposited.	VARUN K CHOPRA
53	30/11/2022	Interlocutory Application (I.B.C)	710102099232022	COMPANY PETITION IB (IBC)/1081(PB)2016	KANTI MOHAN RUSTAGI VS WORLD CONSULTING & RESEARCH CORPORATION PVT. LTD.	Sec 54(1)	8/12/2022	46-47, cut page and 161-165, not clear page and welfare and court fee missing	Kanti
54	30/11/2022	Interlocutory Application (I.B.C)	710102099172022	COMPANY PETITION IB (IBC)/43(ND)2018	TDT COPPER LTD VS UJALA PUMPS PVT. LTD.	Sec 60(5)	8/12/2022	13-14,20 not clear page and stamp paper and affidavit not notarize and proof service missing	Rajanish

55	30/11/2022	Interlocutory Application (I.B.C)	710102099342022	COMPANY PETITION IB (IBC)/2165(ND)2019	SUMAN KUMAR VERMA VS UJALA PUMPS PVT. LTD.	Regulation 44(2), Liquidation process Regulation, 2016	9/12/2022	43-44,49, not clear page and double page number after 26 page	SUMAN
56	30/11/2022	Interlocutory Application (I.B.C)	710102099142022	COMPANY PETITION IB (IBC)/708(ND)2021	MOHIT GOYAL INTERIM RESOLUTION PROFESSIONAL AADI BEST CONSORTIUM PVT LTD VS UJALA PUMPS PVT. LTD.	Application under any other provisions- IBC	8/12/2022	delete previous document and separate vakalatnama and section wrong	SINHA SHREY
57	30/11/2022	Interlocutory Application (I.B.C)	710102099132022	COMPANY PETITION IB (IBC)/708(ND)2021	MOHIT GOYAL INTERIM RESOLUTION PROFESSIONAL AADI BEST CONSORTIUM PVT LTD VS UJALA PUMPS PVT. LTD.	Sec 60(5)	8/12/2022	section wrong and separate vakalatnama	SINHA SHREY
58	30/11/2022	Interlocutory Application (I.B.C)	710102099202022	COMPANY PETITION IB (IBC)/1443(ND)2019	JATIN NAGPAL VS SUNIL KUMAR AGRAWAL	Sec 60(5)	9/12/2022	1rs. court fee missing and applicant sign missing in prayer	Anish Gupta
59	30/11/2022	Interlocutory Application (I.B.C)	710102099332022		ASHOK CHAND SRIVASTAV VS THREE C PROPERTIES PRIVATE LIMITED	Rule 11 of NCLT, 2016	7/12/2022	main case not link and stamp paper missing	Kartavya Batra
60	3/12/2022	Interlocutory Application (I.B.C)	710102100072022	COMPANY PETITION IB (IBC)/937(PB)2018	COMMERCIAL TAX DEPARTMENT VS M/S UNITECH MACHINES LIMITED	Sec 60(5)	9/12/2022	affidavit back date and stamp paper not notarize and sign missing in application page and true copy missing and 13-15 ,17-18 not clear page and 39-41 not clear page	Vaishali Singh
61	2/12/2022	Interlocutory Application (I.B.C)	710102100002022		DR. POONAM SINGH AND ANR. VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL OF ABW INFRASTRUCTURE LIMITED	Sec 60(5)	8/12/2022	Main Case Wrong in PDF and Section Wrong According your Index	aditya gauri
62	1/12/2022	Miscellaneous Application (IBC)	710102099542022	COMPANY PETITION IB (IBC)/1446(PB)2018	THERMEX ENTERPRISES PVT. LTD VS DENA BANK	Rule 11 of NCLT, 2016	7/12/2022	case type wrong	Rajat Srivastava
63	6/12/2022	Interlocutory Application (I.B.C)	710102100792022	COMPANY PETITION IB (IBC)/479(ND)2019	ASSISTANT COMMISSIONER OF INCOME TAX VS MS. RITA GUPTA LIQUIDATOR OF YAMUNA INFRADEVELOPERS PVT. LTD.	Sec 60(5)	7/12/2022	21,57, 101,143,178,183,184, not clear page and 78 cut page and page 186-195 translate to english and volume wise index missing vol1 vol2	PUNEET
64	6/12/2022	Interlocutory Application (I.B.C)	710102100742022	COMPANY PETITION IB (IBC)/1525(ND)2019	REGIONAL PF COMMISSIONER NOIDA VS M/S AJIT AUTOMOTIVE SERVICES PRIVATE LIMITED	Sec 60(5)	7/12/2022	4,28page cut and 5,29,page not clear and page 33 missing	SHIVANATH MAHANTA

65	3/12/2022	Interlocutory Application (I.B.C)	710102100322022	COMPANY PETITION IB (IBC)/1397(PB)2019	UMESH CHAND GOYAL IRP OF VHV BEVERAGES PVT. LTD. VS M/S AJIT AUTOMOTIVE SERVICES PRIVATE LIMITED	Sec 60(5)	7/12/2022	document wrong	aditya gauri
66	6/12/2022	Interlocutory Application (I.B.C)	710102100612022	COMPANY PETITION IB (IBC)/525(ND)2017	SHIKAR YADAV . VS M/S SHIVKALA DEVELOPERS PVT. LTD.	Sec 60(5)	7/12/2022	Section wrong According your Index and Case Type Wrong and Page No. 127 Wrong Arrange Page	Sumant
67	6/12/2022	Interlocutory Application (I.B.C)	710102100672022	COMPANY PETITION IB (IBC)/1671(ND)2019	FIVE CORE ELECTRONICS LIMITED VS M/S SHIVKALA DEVELOPERS PVT. LTD.	Application under any other provisions- IBC	9/12/2022	Page No. Not Mentioned in Index and CP Mentioned in Main Case	AMAR NATH
68	7/12/2022	Interlocutory Application (I.B.C)	710102100972022	COMPANY PETITION IB (IBC)/1181(ND)2018	NARESH KUMAR MUNJAL VS INDUSIND BANK LIMITED	Sec 54(1)	9/12/2022	Page No. 63- 70, 82-102, 104-108, True Copy Sign Missing and Counsel Datils Incomplete in Index and Memo Party	NARESH
69	8/12/2022	Interlocutory Application (I.B.C)	710102101192022	COMPANY PETITION IB (IBC)/934(PB)2018	JARNAIL SINGH SANDHU VS ONE CITY INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5),Section 74	8/12/2022	Page No. 105, 109 Hand Writing Not Allowed Please True Typed Copy and Page No. 155 Not clear and 25 Rs. Welfare Fund Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	Yash
70	7/12/2022	Interlocutory Application (I.B.C)	710102101122022	COMPANY PETITION IB (IBC)/516(ND)2022	STATE BANK OF INDIA (THROUGH SH. PRABHAT RANJAN SINGH (RESOLUTION PROFESSIONAL) VS SMT. RADHA PRAKASH (PERSONAL GUARANTOR TO KARMIC ENERGY PVT. LTD. THE CORPORATE DEBTOR)	Application under any other provisions- IBC	8/12/2022	Main case No Missing in Memo Party	Prabhat
71	8/12/2022	Interlocutory Application (I.B.C)	710102101432022		RAIYAN HOTEL & RESORTS PVT. LTD VS UNRIVALLED PROJECTS PVT. LTD	Rule 11 of NCLT, 2016	9/12/2022	main case not link with application	Kumar Anurag
72	8/12/2022	Company Application(Companies Act)	710102101552022	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	111. RADHIKA SWAPNIL BAKAR DIRECTOR. VS UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT	9/12/2022	memo party missing and sign missing in application page	Siddharth Joshi

73	8/12/2022	Company Application(Companies Act)	710102101532022	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	108. SWARNIL SUDHIR BAKOKAR DIRECTOR. VS UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT	9/12/2022	memo party missing and sign missing in application page	Siddharth Joshi
74	8/12/2022	Company Application(Companies Act)	710102101572022	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	114. PARMANAND MATHRADAS JAISINGH DIRECTOR. VS UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT	9/12/2022	memo party missing and need to sign every page in application and 182 -195 page missing	Siddharth Joshi
75	7/12/2022	0710102/02738/2022(No. of Docs - 6)	0710102027382022/4	COMPANY PETITION IB (IBC)/664(ND)2022	CANARA BANK Vs. SAYA AUTOMOBILES LIMITED	IBC under Sec 7	7/12/2022	Volume- 3 Index Wrong According your PDF	
76	8/12/2022	0710102/00164/2022(No. of Docs - 2)	0710102001642022/3	COMPANY PETITION (COMPANIES ACT)/40(PB)2022	PAWAN KUMAR AGGARWAL Vs. KOKO TAWA WELDING INDUSTRY PRIVATE LIMITED	Sec. 241(1)	8/12/2022	Previous Documents Deleted	
77	8/12/2022	0710102/00415/2020(No. of Docs - 1)	0710102004152020/6	COMPANY PETITION IB (IBC)/269(ND)2020	FUTURE POWER TECHNOLOGIES PRIVATE LIMITED Vs. SMR ENTERTAINMENT PRIVATE LIMITED	IBC Under Sec 9	8/12/2022	Incomplete Documents Please Upload Correct Documents	
78	8/12/2022	0710102/04863/2022(No. of Docs - 3)	0710102048632022/6	COMPANY PETITION IB (IBC)/670(ND)2022	AERIS COMMUNICATIONS INDIA PRIVATE LIMITED Vs. M/S KSHIV VENTURES PVT LTD	IBC Under Sec 9	8/12/2022	Need to Applicant Sign on Every Pages in Reply and E-Stamp paper Missing and Page No. 17-18, 21-26 True Copy Sign Missing and Page No. 19-20 Need to English Translate Copy and Please Remove Extra Documents and 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama and Vakalatnama Not Clear and Please Vakalatnama Merge in Main Reply	
79	8/12/2022	0710102/06382/2022(No. of Docs - 5)	0710102063822022/5	INTERLOCUTORY APPLICATION (I.B.C)/3851(ND)2022	M/S ROHTAS PROJECTS LTD. Vs. DECATHLON SPORTS INDIA PRIVATE LIMITED	Sec 60(5)	8/12/2022	Page No. 305-312, True Copy Sign Missing and Page No. 551 Wrong Arrange Page	
80	8/12/2022	0710102/07506/2022(No. of Docs - 2)	0710102075062022/1	COMPANY APPEAL(COMPANIES ACT)/234(ND)2022	SWELECT ENERGY SYSTEMS LIMITED Vs. GREEN MANTRA RENEWABLE POWER PRIVATE LIMITED	Sec 252 (3)	8/12/2022	Index Missing	

81	8/12/2022	0710102/08422/2022(No. of Docs - 2)	0710102084222022/1	COMPANY PETITION (COMPANIES ACT)/215(ND)2022	INTERNATIONAL TEXTILE RECYCLING AG Vs. OM SIDDH VINAYAK IMPEX PRIVATE LIMITED	Sec. 241(1),Sec 241 (2),Sec. 242(4),Sec. 244(1)	8/12/2022	Incomplete Documents	
82	8/12/2022	0710102/09115/2022(No. of Docs - 1)	0710102091152022/1	INTERLOCUTORY APPLICATION (I.B.C)/5482(ND)2022	PRABHAKAR KUMAR Vs. 1.MR. SUDHIR PURAN SINGH CHAUHAN	Sec 60(5)	8/12/2022	Pagination Wrong According your Index	
83	8/12/2022	0710102/09252/2022(No. of Docs - 1)	0710102092522022/1	INTERLOCUTORY APPLICATION (I.B.C)/5507(ND)2022	PRABHAKAR KUUMAR Vs. ASHOK KUMAR AGARWAL	Application under any other provisions- IBC	8/12/2022	Pagination Wrong According your Index	
84	8/12/2022	0710102/09751/2020(No. of Docs - 3)	0710102097512020/2	COMPANY APPLICATION(COMPANIES ACT)/610(ND)2020	IND FINANCE AND SECURITIES TRUST PVT. LTD Vs. EICHER MOTORS LIMITED	Rule 11 of NCLT	8/12/2022	List Date of Events and Reply Separately Filed	
85	8/12/2022	0710120/00548/2018(No. of Docs - 6)	0710120005482018/46	COMPANY PETITION IB (IBC)/995(ND)2018	VMS EQUIPMENT PRIVATE LIMITED Vs. PRIMOSE INFRATECH PRIVATE LIMITED	IBC Under Sec 9	8/12/2022	Need to Applicant sign on Every pages in Written Submissions	
86	6/12/2022	0710102/04268/2022(No. of Docs - 1)	0710102042682022/4	COMPANY PETITION IB (IBC)/411(ND)2022	KARUR VYSYA BANK Vs. SOURABH GOEL	Section 95(1)	8/12/2022	Wrongly Filed Need to be IA	
87	7/12/2022	0710102/00076/2022(No. of Docs - 2)	0710102000762022/3	INTERLOCUTORY APPLICATION (I.B.C)/36(ND)2022	INQUEST FINTECH PRIVATE LIMITED Vs.	Rule 11 of NCLT, 2016	8/12/2022	Order Copy Missed	
88	7/12/2022	0710102/00078/2022(No. of Docs - 2)	0710102000782022/1	INTERLOCUTORY APPLICATION (I.B.C)/35(ND)2022	INQUEST FINTECH PRIVATE LIMITED Vs.	Rule 11 of NCLT, 2016	8/12/2022	Order Copy Missed	
89	7/12/2022	0710102/00082/2022(No. of Docs - 2)	0710102000822022/2	INTERLOCUTORY APPLICATION (I.B.C)/57(ND)2022	INQUEST FINTECH PRIVATE LIMITED Vs. HARKARAN SINGH UPPAL	Rule 11 of NCLT, 2016	8/12/2022	Order Copy Missed	
90	7/12/2022	0710102/00295/2021(No. of Docs - 1)	0710102002952021/2	COMPANY PETITION (COMPANIES ACT)/18(PB)2021	ISHWAR LAL Vs. RP SINGHAL BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/12/2022	E-Stamp Paper Missing	
91	7/12/2022	0710102/00305/2022(No. of Docs - 2)	0710102003052022/3	COMPANY PETITION (COMPANIES ACT)/21(PB)2022	SWEDISH PORTFOLIO PRIVATE LIMITED Vs. NATMA SECURITIES PRIVATE LIMITED	Sec. 45QA RBI Act	8/12/2022	Incomplete Documents	
92	7/12/2022	0710102/00795/2022(No. of Docs - 4)	0710102007952022/13	COMPANY PETITION (COMPANIES ACT)/5(ND)2022	SH. SURINDER SINGH & ORS. Vs. ACHINTYA HEALTHCARE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/12/2022	Written Submissions and Documents Separately Filed	
93	7/12/2022	0710102/02738/2022(No. of Docs - 4)	0710102027382022/3	COMPANY PETITION IB (IBC)/664(ND)2022	CANARA BANK Vs. SAYA AUTOMOBILES LIMITED	IBC under Sec 7	8/12/2022	E-Stamp Paper Missing and Please Reply and Proof of Service Upload Extra Documents Deleted	
94	7/12/2022	0710102/04271/2022(No. of Docs - 2)	0710102042712022/3	INTERLOCUTORY APPLICATION (I.B.C)/2509(ND)2022	ANIL TAYAL Vs. SHIRAJ ALI	Application under any other provisions- IBC	8/12/2022	Need to Applicant Sign on Every Pages in Reply and E-Stamp Paper Missing and Page No. 18-21 True Copy Sign Missing and Verify and Notary Stamp Missing in Affidavit	

95	7/12/2022	0710102/04863/2022(No. of Docs - 3)	0710102048632022/6	COMPANY PETITION IB (IBC)/670(ND)2022	AERIS COMMUNICATIONS INDIA PRIVATE LIMITED Vs. M/S KSHIV VENTURES PVT LTD	IBC Under Sec 9	8/12/2022	Page No. Not Mentioned in Index and Need to Applicant Sign on Every Pages in Reply and E-Stamp and Affidavit Missing and Page No. 15-17 19-24 Not Clear and Page No. 17-18 Need to English Translate Copy and Page No. Mentioned in True Typed Copy and 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama and Please Merge in Vakalatnama in Main Reply and Vakalatnama Not Clear	
96	7/12/2022	0710102/07493/2022(No. of Docs - 2)	0710102074932022/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/249(ND)2022	UDIT RATHI Vs. REGISTRAR OF COMPANIES NCT DELHI	Rule 11 of NCLT	8/12/2022	Page No. Missing in PDF According your Index	
97	7/12/2022	0710102/07812/2022(No. of Docs - 2)	0710102078122022/1	INTERLOCUTORY APPLICATION (I.B.C)/5534(ND)2022	H C JAIN PIPES PRIVATE LIMITED Vs. ADANI INFRA (INDIA) LIMITED	Application under any other provisions- IBC	8/12/2022	Counsel Detail Missing in Written Submission and Page No. 4-8 True Copy Sign Missing	
98	7/12/2022	0710102/07835/2022(No. of Docs - 1)	0710102078352022/2	COMPANY APPEAL(COMPANIES ACT)/218(ND)2022	PRASNHUL GUPTA Vs. OFB TECH PRIVATE LIMITED	Sec 252 (3)	8/12/2022	E-Stamp paper Missing	
99	7/12/2022	0710102/08073/2021(No. of Docs - 2)	0710102080732021/7	COMPANY PETITION IB (IBC)/695(ND)2021	QUANTA POWER SOLUTIONS INDIA PRIVATE LIMITED Vs.	IBC Section 59	8/12/2022	Need to Applicant Sign on Every Pages in Written Submissions	
100	7/12/2022	0710102/08484/2022(No. of Docs - 2)	0710102084842022/2	COMPANY PETITION IB (IBC)/777(ND)2022	CHANTS EVENTS AND PROMOTIONS PRIVATE LIMITED Vs. COLOR PALETTE PRIVATE LIMITED	IBC Under Sec 9	8/12/2022	Need to Applicant Sign on Every Pages in Reply and E-Stamp paper Missing and 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama and page No Wrong in Proof of Service	
101	7/12/2022	0710102/09247/2021(No. of Docs - 2)	0710102092472021/3	COMPANY PETITION IB (IBC)/802(PB)2021	THE BANK OF BARODA LIMITED Vs. ANITA MONNEE KASHYAP	Section 95(1)	8/12/2022	E-Stamp Paper Missing	
102	7/12/2022	0710120/00548/2018(No. of Docs - 2)	0710120005482018/45	COMPANY PETITION IB (IBC)/995(ND)2018	VMS EQUIPMENT PRIVATE LIMITED Vs. PRIMOSE INFRATECH PRIVATE LIMITED	IBC Under Sec 9	8/12/2022	Index Missing	
103	8/12/2022		0710102012822022/25				8/12/2022	Counsel Details Missing in Every Volume and Case Title and Counsel Detail Missing in vol-1 2 3	
104	8/12/2022		0710102089902022/2				8/12/2022	Need to Applicant Sign on Every pages in Reply and Notary Stamp Missing in E-Stamp Paper	

105	6/12/2022	0710102/00530/2022(No. of Docs - 2)	0710102005302022/2	INTERLOCUTORY APPLICATION (I.B.C)/734(ND)2022	EMPLOYEES PROVIDENT FUND ORGANISATION Vs. VIVEK RAHEJA	Sec 60(5)	6/12/2022	Notary Verify Date Missing in Affidavit	
106	6/12/2022	0710102/01282/2022(No. of Docs - 1)	0710102012822022/24	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) Vs. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	6/12/2022	Affidavit Back Date and Notary Stamp Missing in E-Stamp Paper	
107	6/12/2022	0710102/01510/2022(No. of Docs - 2)	0710102015102022/6	COMPANY PETITION (COMPANIES ACT)/58(PB)2022	MR. RAGHAV KATYAL Vs. AEGIR BREWERS AND DISTILLERS PVT LTD	Sec. 271-273	6/12/2022	Need to Applicant Sign on Every Pages in Reply and Affidavit Back Date Notary Stamp on E-Stamp Paper	
108	6/12/2022	0710102/01820/2022(No. of Docs - 2)	0710102018202022/7	COMPANY PETITION (COMPANIES ACT)/56(ND)2022	PARVEEN KUMAR GOYAL Vs. CAPITAL TRANSFORMERS PRIVATE LIMITED	Sec. 241(1),Sec. 213,Sec. 242(4),Sec. 244(1)	6/12/2022	Affidavit Address Not Match	
109	6/12/2022	0710102/01820/2022(No. of Docs - 2)	0710102018202022/8	COMPANY PETITION (COMPANIES ACT)/56(ND)2022	PARVEEN KUMAR GOYAL Vs. CAPITAL TRANSFORMERS PRIVATE LIMITED	Sec. 241(1),Sec. 213,Sec. 242(4),Sec. 244(1)	6/12/2022	Affidavit Address Not Match	
110	6/12/2022	0710102/03105/2022(No. of Docs - 2)	0710102031052022/1	INTERLOCUTORY APPLICATION (I.B.C)/2012(ND)2022	ANIL TAYAL Vs. EMPLOYEES PROVIDENT FUND ORGANISATION	Sec 60(5)	6/12/2022	E-Stamp Paper Missing	
111	6/12/2022	0710102/04345/2022(No. of Docs - 1)	0710102043452022/2	COMPANY PETITION IB (IBC)/442(ND)2022	LOCOFAST ONLINE SERVICES PRIVATE LIMITED Vs. BEE K BEE PRINTS PRIVATE LIMITED	IBC Under Sec 9	6/12/2022	Ticket Not Allowed Mid on Vakalatnama and Page No. 2 Not Clear	
112	6/12/2022	0710102/04418/2022(No. of Docs - 2)	0710102044182022/5	INTERLOCUTORY APPLICATION (I.B.C)/3117(PB)2022	GANGA RAM AGARWAL RESOLUTION PROFESSIONAL M/S PAL INFRASTRUCTURE & DEVELOPERS PVT. LTD Vs. RAMESHWARI AND ORS	Sec 60(5)	6/12/2022	Page No. 8-194 True Copy Sign Missing	
113	6/12/2022	0710102/05169/2022(No. of Docs - 2)	0710102051692022/4	INTERLOCUTORY APPLICATION (I.B.C)/3114(ND)2022	NAVNEET KUMAR JAIN RESOLUTION PROFESSIONAL Vs. GULATI RETAIL INDIA LIMITED	Rule 11 of NCLT, 2016	6/12/2022	E-Stamp Paper Missing	
114	6/12/2022	0710102/06185/2021(No. of Docs - 1)	0710102061852021/1	RESTORATION APPLICATION (IBC)/32(ND)2021	ASHIKA CREDIT CAPITAL LIMITED Vs. MICA INDUSTRIES LIMITED	Rule 11 of NCLT, 2016	6/12/2022	Only Proof of Service Show Document Upload Once Again	
115	6/12/2022	0710102/06627/2022(No. of Docs - 1)	0710102066272022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2022	D M FOODS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	6/12/2022	Counsel Detail Not Clear	

116	6/12/2022	0710102/06837/2022(No. of Docs - 2)	0710102068372022/2	COMPANY APPEAL(COMPANIES ACT)/197(ND)2022	CARTOMAX LUBRICANTS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT,Sec 252 (3)	6/12/2022	Index Missing	
117	6/12/2022	0710102/07177/2022(No. of Docs - 2)	0710102071772022/1	COMPANY PETITION IB (IBC)/686(ND)2022	ADITYA BIRLA FINANCE LIMITED Vs. SITI JIND DIGITAL MEDIA COMMUNICATIONS PRIVATE LIMITED	IBC under Sec 7	6/12/2022	25 Rs, Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	
118	6/12/2022	0710102/07194/2021(No. of Docs - 2)	0710102071942021/16	COMPANY PETITION IB (IBC)/728(ND)2021	EICHER POLARIS PRIVATE LIMITED Vs. YOGI TECHNICAL SERVICES PVT. LTD.	IBC Section 59	6/12/2022	Wrongly Field Need to be IA	
119	6/12/2022	0710102/07329/2020(No. of Docs - 2)	0710102073292020/4	INTERLOCUTORY APPLICATION (I.B.C)/2976(ND)2020	NOSLAR INTERNATIONAL LIMITED Vs. DAKSH PAHWA	Sec 60(5)	6/12/2022	Page No. 18 , 40-43, Need to English Translate Copy and Page No. 22 Not Clear	
120	6/12/2022	0710102/07710/2022(No. of Docs - 1)	0710102077102022/2	INTERLOCUTORY APPLICATION (I.B.C)/4886(ND)2022	ANIL KOHLI RESOLUTION PROFESSIONAL Vs. HARYANA STATE INDUSTRIAL	Application under any other provisions- IBC	6/12/2022	3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	
121	6/12/2022	0710102/07762/2022(No. of Docs - 1)	0710102077622022/2	COMPANY PETITION (COMPANIES ACT)/170(ND)2022	ANJU SAHNI Vs. MORNING STAR OVERSEAS TRADING COMPANY PRIVATE LIMITED	Sec. 58(3)	6/12/2022	25 Rs. Welfare Fund Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	
122	6/12/2022	0710102/07969/2022(No. of Docs - 1)	0710102079692022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/104(ND)2022	ANAND MOTOR PRODUCTS PRIVATE LTD. Vs. MR. ATUL KUMAR KANSAL	Sec. 230-232 - Second Motion	6/12/2022	Counsel Detail Not Clear	
123	6/12/2022	0710102/08368/2022(No. of Docs - 4)	0710102083682022/2	INTERLOCUTORY APPLICATION (I.B.C)/4952(ND)2022	SANJAY MEHRA Vs. MS. NEELAM RANA TEWARI	19(2)	6/12/2022	Need to Applicant sign on Every pages in Reply and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	
124	6/12/2022	0710102/08903/2022(No. of Docs - 1)	0710102089032022/1	INTERLOCUTORY APPLICATION (I.B.C)/5333(ND)2022	BANK OF BARODA Vs. M B MALLS PVT LTD	Sec 60(5)	6/12/2022	Page No. 4-9 True copy Sign Missing	
125	6/12/2022	0710102/08990/2022(No. of Docs - 1)	0710102089902022/1	TRANSFER APPLICATION/30(PB)2022	AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTELS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	6/12/2022	E-Stamp paper Missing and Page No. 4 - 11 True Copy Sign Missing	
126	6/12/2022	0710102/09200/2022(No. of Docs - 6)	0710102092002022/2	INTERLOCUTORY APPLICATION (I.B.C)/5572(ND)2022	BIKRAM BHADUR THROUGH POA NAVIN PANT Vs. MR. ANKIT GUPTA RESOLUTION PROFESSIONAL	Sec 60(5)	6/12/2022	Page No. 433, 452, 454, 712, 713, 715, 724, 725, 729, 734, 782-787, Page Not clear	
127	6/12/2022	0710102/09357/2022(No. of Docs - 1)	0710102093572022/1	INTERLOCUTORY APPLICATION (I.B.C)/5593(ND)2022	BANK OF BARODA Vs. M B MALLS PVT LTD	19(2)	6/12/2022	Page No. 4-10 True Copy Sign Missing	

128	6/12/2022	0710102/09718/2022(No. of Docs - 1)	0710102097182022/1	INTERLOCUTORY APPLICATION (I.B.C)/5779(ND)2022	MR GAURAV MISRA Vs. BANK OF INDIA	Sec 60(5)	6/12/2022	Index Missing	
129			0710102054262021/8					Index Missing and True copy Sign Missing	

